

1	2	3	4	5
Nagaland	16203	630808	17131	988668
Odisha	815536	47513006.1	824949	73802760
Puducherry	207490	13129774.05	161774	12839203
Punjab	952103	410109108.5	1207288	497984711
Rajasthan	1225124	242156171.4	1787511	335607222
Sikkim	4900	1223367	3713	655550
Tamil Nadu	9000204	849210076.6	12162855	1065081227
Tripura	46305	2412660	63351	2641350
Uttarakhand	839382	96732753	406278	66182470
Uttar Pradesh	2262215	337013171	3412992	443579076
West Bengal	907640	142391885	1270644	183049215
TOTAL	36178639	5262315928	43713072	6125462109

Source: RBI

**MoUs with other countries to counter smuggling and fake currencies**

2944. DR. R. LAKSHMANAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government has signed a number of Memorandum of Understandings (MoUs) with a number of countries to prevent and counter smuggling and circulation of fake currencies, if so, details thereof; and

(b) whether signing of Memorandum of Understanding (MoU) has yielded desired results, if so, details thereof; and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) and (b) A Memorandum of Understanding (MoU) was signed between the Government of Republic of India and the Government of the People's Republic of Bangladesh on 06.06.2015 to prevent and counter smuggling and circulation of fake currency notes. Under the mandate of the said MoU, three meetings of the Joint Task Forces have been held and a Standard Operating Procedure (SOP) has been signed during the meeting held in February, 2016. Exchange of information in some FICN cases have taken place with Bangladesh after the signing of the MoU.